

Act (1980) for diversion of 2582.9 hectares of forest land for construction of Tehri Dam. The project authorities have drawn up plans for compensatory afforestation for 4595 hectares of land, out of which 1307 hectares have been afforested. In addition, detailed catchment area treatment plan for 36,000 hectares has been drawn up for the Tehri Dam catchment, which includes, inter-alia, plans for Afforestation, Animal Husbandry, Soil Conservation, Horticulture and other peripheral activities. An estimated amount of Rs 351 crores would be spent on the above activities, inclusive of rehabilitation.

Sambalpur Railway Division in Orissa

1203 SHRI GOPINATH GAJAPATHI

Will the Minister of RAILWAYS be pleased to state

(a) whether the newly created Sambalpur Railway Division has started functioning

(b) if so, the new areas in Orissa, Bihar, Madhya Pradesh, Andhra Pradesh and West Bengal coming under this Division, and

(c) if not, when it is likely to start functioning?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir

(b) Does not arise

(c) Likely to start functioning by the end of April, 1990

[*Translation*]

Taking over Educational Institutions in Railway Colonies

1204 SHRI HARIKEWAL PRASAD

Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to take over the educational institutions being run in railway colonies; and

(b) if so, whether the employees of these institutions would also be treated as railway employees?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise

[*English*]

Railway Line in Kashmir

1205 SHRI PIYARE LAL HANDOO:

Will the Minister of RAILWAYS be pleased to state

(a) whether a survey was conducted for construction of a railway line in Kashmir valley,

(b) if so, when, and

(c) whether it is proposed to undertake this project during the Eighth Plan?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir. A Bi-Modal Study of a BG rail/road link between Udhampur-Qazigund-Srinagar was completed in June, 1989.

(c) No decision can be taken at this stage

[*Translation*]

Rail Link between Chandigarh and other Towns

1206 SHRI ATINDER PAL SINGH:

Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to link Chandigarh with Patiala, Ludhiana, Jalandhar, Amritsar, Pathankot, Jammu, Bhatinda, Ferozepur and Abohar, Fazilka towns by extending Rajpura-Ambala rail line upto Chandigarh for economic development of the area;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Rajpura is already connected to Chandigarh via Ambala by Rail.

(b) and (c). Do not arise.

[English]

Mathur Inquiry Report on Ahmedabad Crash

1207. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Mathur Inquiry Report into the Ahmedabad crash of the Indian Airlines plane is proposed to be placed before Parliament;

(b) if not, the reasons therefor; and

(c) the broad features of the Report and the reaction of Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Does not arise.

(c) The report is under examination.

Enquiry Committee Report on Mahavir Colliery Disaster

1208. SHRI SANAT KUMAR MANDAL:
SHRI BANWARI LAL PUROHIT:
SHRI HARADHAN ROY:
SHRI SHEO SHARAN VERMA:

Will the Minister of ENERGY be pleased to state:

(a) whether Government have received the report of the Enquiry Committee set up to ascertain the causes of flooding of the Mahavir Colliery of Eastern Coalfields Ltd. in November, 1989;

(b) if so, the findings thereof and action taken thereon; and

(c) the remedial measures taken or proposed to be taken to prevent such mishaps in future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Coal India Limited constituted a committee of mining experts to find out the circumstances of the accident of flooding of the Mahavir Colliery in November, 1989 and whether such conditions exist in any other mine(s) and to lay down a drill for preventing such accidents in future. The Committee was asked to submit its report by 31st March, 1990 and it has not yet been received.

Import of LPG

1209. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the import of LPG has been increasing every year;